<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 290 OF 2017 & IA NO. 519 OF 2017

Dated: 30th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of :

DNH Power Distribution Company L	td. Vs.	Appellant(s)
EMCO Energy Limited & Ors.	v5.	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Anand K. Ganesan Ms. Neha Garg
Counsel for the Respondent(s)	:	Mr. Vishrov Mukerjee Mr. Yashaswi Kant for R-1
		Mr. M.G. Ramachandran Ms. Ranjitha Ramachandran Ms. Poorva Saigal Ms. Anushree Bardhan for R-4

<u>ORDER</u>

List the matter for hearing on 31.05.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk